

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A. No. 05/2024

In

Original Application No. 312/2023

Rajesh Kumar Singh

Applicant

Versus

State of Haryana

Respondents

REPLY OF PRADEEP DAHIYA, IAS, COMMISSIONER, MUNICIPAL CORPORATION, HISAR.

RESPECTFULLY SHOWETH :

1. That this Hon'ble Tribunal has taken note of issue raised in the present OA pertaining to illegal disposal of animal carcasses of dead animals along with municipal solid waste, by burning it, in violation of environmental laws on 32 acres area located adjacent to a resident Central Colony of District Hisar at Central Raja Farm, 10 km Sirsa Road.
2. That in compliance of the order dated 10.01.2024 passed by the Hon'ble this Court, submissions are as under:-

1- Proper Facility for carcass Management and Disposal:

The Municipal Corporation, Hisar had floated e-tender and allotted the work to Sh. Vivek Kumar S/o Sh. Deepak Kumar (Contractor) vide this office memo no. 8054/CSI dated 18-04-2022 for the period of three years (21-02-2022 to 20-02-2025) for transportation of dead animals from Municipal area. The dead animals are being transported to Municipal land (about 3 acres) situated in Village Dhandhoor at a distance of about 02 km from National Highway 09. The animals are being buried at the designated site. In order to make it non-accessible to stray animals, a work order for construction of boundary wall has been issued vide this office memo no. HEWP/AL-53374 dated 16-11-2023. The work has been in progress and likely to be completed by 29-02-2024.

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As per guidelines issued by Central Pollution Control Board, Delhi, 2020 for disposal of carcass, three practices can be adopted for disposal of carcass (i) Setting up of carcass utilization plant (ii) Setting up of incinerator (iii) Deep Burial. The Corporation has adopted the practice of burying up dead bodies of animals.

It is pertinent to highlight that the present site is within the periphery of 10 KM of Hisar Airport and therefore, as per norms of Civil Aviation Department, a permanent plant for disposal of dead animals carcasses can't be installed within the radius of 10 KM. Keeping in view the above norms, the Municipal Corporation has requested to Additional Chief Secretary to Government of Haryana, Animal Husbandry & Dairying Department and Director Urban Local Bodies, Haryana vide this office letter no. 599-603/LO dated 17-07-2023 and to Director, Urban Local Bodies, Haryana vide this officer letter no. 7932 Dated 18.12.2023 for purchase of 55 Acres 06 Kanal 16 Marla piece of land of Government Live Stock Farm, Hisar for Solid Waste Processing and Management Plant. **Out of this land, adequate piece of land will be earmarked for scientific disposal of dead animals.** This proposal of transfer of land is in pipeline at the level of State Government and is likely to be finalized very shortly. As and when the Municipal Corporation gets the land, a proper infrastructure/mechanism for scientific disposal of dead animals will be installed keeping in view the "Guidelines for Carcass Disposal" issued by Central Pollution Control Board, Delhi, November, 2020. The Contractor was also directed for better management and proper disposal of dead animals till transfer of 55 Acres 06 Kanal 16 Marla land of Government Live Stock.

2- Segregation and Transportation of solid waste:

Municipal Corporation, Hisar had floated the tender for door to door collection, segregation, transportation as well as for processing of waste in ward no. 01 to 10 and allotted the work to M/s Ding Menpower & Securities Services Pvt. Ltd. for the period from 01.04.2023 to 31.03.2024. The work is in progress.

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Similarly, Municipal Corporation, Hisar had floated the tender for door to door collection, segregation, transportation as well as for processing of waste in ward no. 11 to 20 and work order has also been issued to M/s Green Concrete Construction vide this office letter no. 5749/CSI Dated 16.01.2024 for a period of one year. The agency will start its work from 16-02-2024.

3- Legacy waste & Fresh Waste Processing and Infrastructure at site:

A. Sites for dumping of Municipal Solid Waste :-

- a) The legacy waste of Municipal Corporation, Hisar is lying at Village Dhandhoor. This site spreads in two parcels of land measuring about 15 acres and 32 acres.
- b) For better understanding, the parcel of land measuring 15 acres is named as **site "A"** and is reserved for old legacy waste. At this site, processing of 130000 MT legacy waste has already been done and tender for the remaining legacy waste (72139.58 MT) has been floated on dated 25-01-2024. At this site, no fresh waste is being dumped at present.
- c) The parcel of land measuring 32 acres is divided into two parts. Out of 32 acres of land, about 08 acres have been used for setting up of processing plant for fresh waste of ward nos. 01 to 10 (04 acres) and ward nos. 11 to 20 (04 acres). This particular area is divided by separate boundary walls and the enclosure for ward nos. 01 to 10 is named as **"B-1"** and for ward nos. 11 to 20 is named as **"B-2"**.
- d) The remaining 24 acres (32 acres – 08 acres) land is termed as **"C"**. At this site, old legacy waste as well as fresh waste of ward no. 11 to 20 is being dumped at present. After 16-02-2024, the fresh waste generated from ward no. 11 to 20 will get stopped at this site as processing of the same will be started at **site "B-2"**. The process of processing of legacy waste at this site (24 acres) is also in progress, the details of which are given in subsequent paras.
- e) It is pertinent to mention that the work of collection, segregation, transportation as well as processing of waste in ward nos. 01 to 10 has been already in progress and the work order for collection, segregation, transportation as well as processing of waste in ward nos. 11 to 20 has been issued to M/s Green Concrete Constructions vide this office letter no. 5749/CSI Dated 16-01-2024. The actual work is likely to be started from 16-02-2024 and after that no fresh solid waste will be dumped at **site "C"**.

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f) In this way, No legacy waste will be created by the Municipal Corporation, Hisar after 16-02-2024.

B. Remediation of legacy waste already done at site "A"

Initially, the process of remediation of legacy waste started 1st time in the year 2020-21. Before this, the solid waste of Municipal Corporation, Hisar was only being dumped at the said site without any processing. In the beginning of financial year 2020-21, the process of assessment of legacy waste was started at site "A". In the first phase, M/s IND Sanitation Solution Pvt. Ltd., Rohtak was issued work order to process about 1,30,000 MT legacy waste on 17-03-2021 after adopting the process of e-tendering. The processing of above mentioned 130000 MT legacy waste was completed on 31-03-2023.

C. Proposed Action Plan for remediation of remaining legacy waste at site "A"

It is pertinent to mention that the process of remediation of remaining legacy waste at site "A" was again started in June 2023. The details are given below :-

- (i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana vide which it was directed to remediate the legacy waste, IIT Roorkee was engaged vide this office letter no. 669/EE dated 21-06-2023 to get assessed the remaining legacy waste at site "A".
- (ii) IIT, Roorkee submitted its assessment report that a quantity of about 72139.58 MT legacy waste is still laying at site "A" which need to be processed.
- (iii) A letter has been sent to Director, Urban Local Bodies, Haryana vide this office memo no. EE/1959 dated 05-01-2024 for seeking administrative approval for processing of 72139.58 MT legacy waste as reported by IIT, Roorkee.
- (iv) Administrative approval has been granted by the Head Quarter (Urban Local Bodies, Haryana) vide letter Memo No. EE-IV/DULB/2024/329 Dated 24-01-2024.
- (v) The tender for the same has been floated on 25-01-2024, which will be open on 16-02-2024.
- (vi) After opening of tender, the work order will be given to successful bidder by 15-03-2024.
- (vii) The actual work for remediation of legacy waste will likely to be started from 30-04-2024. The work will be completed in about one year.

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- (viii) It is also informed that the work order of repairing of boundary wall at site "A" has been given on 04-12-2023 and will be completed by 29-02-2024.
- (ix) The work of plantation/green belts around the periphery of site has been in progress and will be completed by 31-03-2024. It will include plantation and railings etc.

D. Proposed Action Plan for remediation of remaining legacy waste at site "C"

The process of remediation of legacy waste at site "C" has been started in December, 2023. The details are given below :-

- (i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana, the letter has been sent to IIT, Dehli and Roorkee, NIT, Kurukshetra, PEC (Punjab Engineering College) Chandigarh, Deenbandhu Chhotu Ram University of Science & Technology, Murthal vide this office memo no. 1934/EE to 1938/EE dated 28-12-2023 to invite quotations for assessment of legacy waste at site "C".
- (ii) Assessment of legacy waste likely to be completed by 25-02-2024.
- (iii) Administrative approval is expected to be granted by the Head Quarter (Urban Local Bodies, Haryana) by 20-03-2024.
- (iv) After getting approval from the Head Quarter, the tender will be floated by 25-03-2024.
- (v) After opening of tender, the work order will be given to successful bidder by 25-04-2024.
- (vi) The actual work for remediation of legacy waste will likely to be started from 25-05-2024.
- (vii) Most respectfully, it is submitted that the above mentioned timelines may vary keeping in view the Model Code of Conduct for the General Election to Lok Sabha, 2024.

Processing of fresh waste:

Municipal Corporation, Hisar had floated the tender for door to door collection, segregation, transportation as well as for processing of waste of ward no. 01 to 10 and allotted the work to M/s Ding Menpower & Securities Services Pvt. Ltd. for the period from 01.04.2023 to 31.03.2024. The agency has been allotted land at Village Dhandhoor for setting up processing plant for processing of fresh waste. The plant is in operation and the whole area of plant is situated within the boundary wall.

Municipal Corporation, Hisar had floated the tender for door to door collection, segregation, transportation as well as for processing of waste of

ward no. 11 to 20 and work order has been issued to M/s Green Concrete Construction vide this office letter no. 5749/CSI Dated 16.01.2024 for the period from 16.02.2024 to 14.02.2025. The agency will start its work from 16.02.2024. For processing of waste, the land measuring about 4 acres has also been allotted to the agency. Moreover, the boundary wall has also been constructed.

The Green Belt is already existed on three sides of site and in the remaining area, the work of plantation has been in progress. The work of plantation is likely to be completed by 29.02.2024.

4- Development of Waste Processing & Scientific landfill facility:

The Reply has already been submitted in para no. 2 and 3.

5- Awareness activities:

IEC activities implemented by Municipal Corporation, Hisar :

For IEC activities, Corporation is continuously making efforts.

- (i) Meetings have been conducted with the representatives of different market associations to understand their respective challenges & to make them aware about different aspects of waste management like Segregation, bin management & plastic waste management etc.
- (ii) The Corporation has also requested the ICICI Bank, Hisar under CSR activities for painting of walls at approximately 100 spots to create awareness about cleanliness.
- (iii) In order to deter people from littering and illegal dumping of waste, Corporation has decided to put notice boards at 30 most vulnerable spots mentioning the fine to be imposed, if found violating the directions.
- (iv) A special helpline number 99535-58000 (Whats App) has also been published to streamlines the grievance management process.
- (v) The helpline number along with awareness messages are being displayed across all the digital boards in the city.
- (vi) The Corporation will issue an IEC activity calendar for the year 2024-25 by 20th February 2024.
- (vii) A booklet on IEC activities has also been prepared to generate awareness among students at School level, household, shopkeepers and vendors etc. It will be published by 31st March 2024.

- (viii) The Corporation is also planning to collaborate with NGOs on door to door awareness creation regarding segregation of waste etc. Recently, an agreement has made with Green Dream Foundation, Vikaspuri, New Delhi. The foundation will start its work by 16-02-2024.
- (ix) IEC activities are also being done through advertisement in newspapers etc.
- (x) A tableau on sanitation was also prepared by Municipal Corporation on the occasion of Republic Day to highlight the importance of Waste management.
- (xi) Besides above, Corporation has also framed the draft of Solid Waste Management Byelaws and the same has been published on the District Administration, Hisar Website and various newspapers for inviting suggestions. Subsequently, after getting approval from Government, necessary action will be taken against those who violate the provisions and this will again help in maintenance of city's cleanliness.

6- Legacy waste processed utilization guidelines:

The timeline for processing of legacy waste has been mentioned in para no. 03. It is further submitted that the corporation will follow all the guidelines of Central Pollution Control Board regarding utilization of processed legacy waste.

It is humbly submitted that, in view of the above, the present O.A. may be filed please.

Date: 05-02-2024
Place: Hisar


Deponent
Pradeep Dahiya, IAS,
Commissioner,
Municipal Corporation, Hisar